

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 148
CA(CAA)-06/(PB)/2019

IN THE MATTER OF:

Rean Cloud India Pvt. Ltd. and
Hitachi Vantara India Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 05.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner
For the Respondent

Ms. Vatsala Rai & Mr. Partta Chopra, Advs.

ORDER

On the request made by the counsel for the petitioner hearing
is deferred to 30.04.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

05.04.2019
Ritu Sharma